

FAX : 0532-2400149

REGISTERED / AD

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
EXCISE APPEAL BRANCH

Dated: 10/06/2016

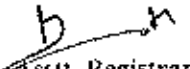
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/70259/2016-EX[DB] dated 01/06/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the Central Excise and Salt Act, 1944.


Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1 E/CROSS/247/2009, E/2636/2009 E/MISC/50231/2016,		CCE KANPUR 117/7, Sarvodaya Nagar, Kanpur 208005.
		Name and Address of Respondent
2		GAIL INDIA LTD. PATA DIBIAPUR, DISTT. AURAYA. (U.P.),,

Copy To

3 Advocate(s) / Consultant(s): SH V.L.KUMARAN, ADV
5, JANGPURA EXTENSION
LINK ROAD, NEW DELHI

4 Bar Association, CESTAT, Delhi

5 Director Publications, Customs, Excise. I.P. Estate, Delhi

6 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, New Delhi-3

7 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

8 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohuk Road, New Delhi-110005

9 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iscon Mall, Satellite Road, Ahmedabad-15

10 LAWCRUX Advisors Pvt. Ltd., LAW House, I-8, Sector-10, Faridabad 121003 (Haryana)

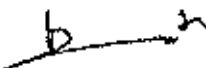
11 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

12 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

13 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

14 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD
Ground, Near Karkardooma Court, Delhi-110032

15 C.D.R. 16 Office Copy 17 Guard File


Asstt. Registrar

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL,
REGIONAL BENCH : ALLAHABAD**

**MA-50231/16
& Ex. Appeal No.2636/09 & CO-247/2009**

Arising out of O/A No.100-ST/APPL/KNP/2009 dated 23.04.2009
passed by Commr. (Appeals) of Central Excise, Customs, Kanpur.

For approval and signature:

**HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)**

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- | | |
|--|--------|
| 1. Whether Press Reporters may be allowed to see the Order for publication as per Rule 27 of the CESTAT (Procedure) Rules, 1982? | : No |
| 2. Whether it should be released under Rule 27 of the CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not? | : Yes |
| 3. Whether His Lordship wishes to see the fair copy of the Order? | : Seen |
| 4. Whether Order is to be circulated to the Departmental Authorities? | : Yes |
-

Commissioner of Central Excise & S. Tax, Kanpur

...APPELLANT(S)

VERSUS

M/s Gail India Ltd.

RESPONDENT (S)

APPEARANCE

Shri D. K. Deb, Asstt. Commr. (D.R.) for the Department
Shri Kartikaya Narain, Advocate for the Respondent (s)

CORAM:

**HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)**

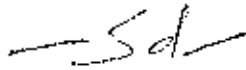
DATE OF HEARING & PRONOUNCEMENT : 01. 06. 2016

Final ORDER NO. 70259/2016

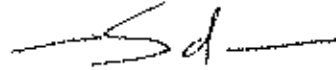


Per Mr. Anil Choudhary :

Heard both sides. Appeal is disposed off as withdrawn, as prayed in E/M.A.No.50231/16, without entering into merits. M.A. and CO also stand disposed off.

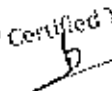


(ANIL G. SHAKKARWAR)
MEMBER (TECHNICAL)



(A. CHOUDHARY)
MEMBER (JUDICIAL)

mm

समिति में / Certified True Copy
 P.L.
 25.6
 विभागाध्यक्ष / Asst. Registrar
 चण्डीगढ़, पंजाब-160 002
 एन.ए.ओ. / (C.S. & A.S.)
 28, प्ल. 28, 29, 30-600-2-0001
 28, प्ल. 28, 29, 30-600-2-0001